

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 08.01.2020 (WEDNESDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Venugopal M., Member (Judicial)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 756 of 2019 (For Correction)	Ashwini Mehra. RP of Educomp Infrastructure & School Management Ltd. Vs. Vinod Kumar Dandona & Ors.	Anindita Roy Chowdhury	Sumesh Dhawan- R15,19,20,22- 24&34 Nikhik Mathur- COC Chitranshul- R8,9,18,46 Shreya Jad-R6

10:40AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)

For Orders (To be mentioned)

1.	Comp. App (AT) (Ins) No. 1366 of 2019	Morgan Securities & Credits Pvt. Ltd. Vs. Resolution Professional of Videocon Industries Ltd. With	Abhishek Puri	Misha
2.	Comp. App (AT) (Ins) No. 1367 of 2019	Morgan Securities & Credits Pvt. Ltd. Vs. Videocon Industries Ltd. Through Resolution Professional With	Abhishek Puri	Misha
3.	Comp. App (AT) (Ins) No. 1368 of 2019	Morgan Securities & Credits Pvt. Ltd. Vs. Venugopal N. Dhoot & Anr.	Abhishek Puri	Surbhi Gupta

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 16 of 2020	State Bank of India Vs. Sical Logistic Ltd.	Sindhu T.P.	
5.	Comp. App. (AT) (Ins) No. 17 of 2020	Sangeeta Goel Vs. Roidec India Chemicals Pvt. Ltd.	Nakul Mohta	
6.	Comp. App. (AT) (Ins) No. 18 of 2020	Ashok GulabChand Baid Vs. Starwing Plastic & Chemicals Pvt. Ltd.	Charu Sachdev	Dhaval Deshpandey
7.	Comp. App. (AT) (Ins) No. 20 of 2020	Videocon Industries Ltd. Resolution Professional Vs. Morgan Securities & Credits Pvt. Ltd.	Ritu Bhalla	

8.	Comp. App. (AT) (Ins) No. 21 of 2020	Vipul Ltd. Vs. Vipul Greens Residents Welfare Association	Sarojanand Jha	
9.	Comp. App. (AT) (Ins) No. 22 of 2020	Bharat Heavy Electricals Ltd Vs. Anil Goel, Liquidator of Visa Power Ltd. & Anr.	Punit D.Tyagi	
10.	Comp. App. (AT) (Ins) No. 23 of 2020	Sansar Investment & Finance Company Pvt. Ltd. Vs. Atlantic Spinning & Weaving Mills Ltd.	Nakul Mohta	
11.	Comp. App. (AT) (Ins) No. 24 of 2020	Premraj Packagings Vs. Unnao Distelleries & Breweries	Abhishek Anand	
12.	Comp. App. (AT) (Ins) No. 25 of 2020	Landmark Reality Vs. Siroya Developers Pvt. Ltd.	Ankur Singhal	
13.	Comp. App. (AT) (Ins) No. 28 of 2020	Gopal Krishan Bathla Vs. Crown Realtech Pvt. Ltd. & Anr.	Jeetender Gupta	
14.	Comp. App. (AT) (Ins) No. 30-31 of 2020	Pravin Blaggan Vs. Goa Auto Accessories & Anr.	Dhaval Mehrotra	
15.	Comp. App. (AT) (Ins) No. 32 of 2020	Harsukbhai P Lakkad Vs. Bank of Baroda (Erstwhile Dena Bank) & Anr.	Dhaval Mehrotra	
16.	Comp. App. (AT) (Ins) No. 34 of 2020	Prakash Shanker Mishra & Ors. Vs. Ashok Kriplani & Anr.	Abhay Kumar Das	
17.	Comp. App. (AT) (Ins) No. 35 of 2020	Asstt. Commissioner of Income Tax Circle – 27(1) Vs. Uttam Strips Ltd.	Lakshmi Gurung	
18.	Comp. App. (AT) (Ins) No. 36 of 2020	Ajay Ajit Peter Kerkar Vs. Sneh Sadan Traders & Agents Ltd & Ors.	Varsha Banerjee	
19.	Comp. App. (AT) (Ins) No. 37 of 2020	Dipco Pvt Ltd. Vs. Jayesh Sanghrajka Resolution Professional of Ariisto Developers Pvt Ltd & Ors.	Gaurav Nair	
20.	Comp. App. (AT) No. 03 of 2020	Keerti Anurag Investments Pvt. Ltd. and Anr. Vs. Sai Anupama Agencies Pvt. Ltd. and Anr.	Sachin Midha	
21.	Comp. App. (AT) No. 04 of 2020	Ramesh Kumar Chitlangia & Ors. Vs. The Registrar of Companies, Jaipur & Ors.	Chandan Kumar Singh	

22.	Comp. App. (AT) No. 05 of 2020	Tamilnad Mercantile Bank Ltd. Vs. Maddhumathi Kannan Adityan	Surekha Raman	
-----	-----------------------------------	--	---------------	--

For Orders

23.	Comp. App. (AT) No. 227 of 2019	Peoples International & Services Pvt. Ltd. & Anr. Vs Alliance Industries Ltd. & Ors. With	Ankit Dubey	Anurag Sharma- R1
24.	Comp. App. (AT) No. 228 of 2019	P.G.H. International Pvt. Ltd. & Anr. Vs. Ashok Kumar Khosla. & Ors. With	Ankit Dubey	Anurag Sharma- R1
25.	Comp. App. (AT) No. 229 of 2019	Peoples General Hospital Pvt. Ltd. & Anr. Vs. Alliance Industries Ltd. & Ors.	Ankit Dubey	Anurag Sharma- R1
26.	Comp. App (AT) (Ins) No. 1220 of 2019 & I.A No. 17 of 2020	India Power Corporation Ltd. Vs. Meenakshi Energy Ltd Through Resolution Professional R. Ravi Shankar Devarakonda & Ors.	Arijit Mazumdar	Biswajit Dubey
27.	Comp. App. (AT) (Ins) No. 804 of 2019	Huayong Communications (HK) Company Ltd. Vs. Kavveri Telecom Products Ltd.	Deepti Bhardwaj	Gautham Shivshankar
28.	Comp. App. (AT) (Ins) No. 681 of 2019	Raju Chappakal Pappu & Anr. Vs. Arunava Sikdar RP of Dugal Projects Development Company Pvt. Ltd. & Anr.	Vikram saini	Karan Kohli-R1 Jeevan Kumar-R2
29.	Comp. App. (AT) (Ins) No. 1091 of 2019	Deputy Commissioner of Income Tax Circle – 16(2), Hyderabad Vs. Decan Chronical Holdings Ltd.	Lakshmi Gurung	Arjun Asthana
30.	Comp. App. (AT) (Ins) No. 1182 of 2019	Manesh Agarwal Vs. Bank of India & Anr.	Anuja Pethia	Alok Tiwari
31.	Comp. App (AT) (Ins) No. 1335 of 2019	Shrem Residency Pvt Ltd. Vs. GRG Estates Pvt Ltd. With	Ayushmaan Bhutani	
32.	Comp. App (AT) (Ins) No. 1336 of 2019	Shrem Residency Pvt Ltd. Vs. Shraman Estates Pvt Ltd.	Ayushmaan Bhutani	
33.	Comp. App (AT) (Ins) No. 1340 of 2019	Ritu Murli Manohar Goyal Vs. SVG Fashions Ltd & Anr.	Keith Varghese	Rakesh Kumar
34.	Comp. App. (AT) (Ins) No. 1476 of 2019	Devamata Commercials Pvt Ltd. Vs. Sunrise TSR Factory & Ors.	Ashok Kr. Jain	Santosh Kumar

For Admission (After Notice)

35.	Comp. App. (AT) (Ins) No. 1028 of 2019	Bangalore Land and Homes Ltd & Anr. Vs. Milestone Trusteeship Services Pvt Ltd & Anr.	Ankur Singh	Vikram Trivedi- R1 Moonjay-R2
36.	Comp. App. (AT) (Ins) No. 1403 of 2019	Asstt. Commissioner of Income Tax Vs. Sunstar Overseas Ltd.	Lakshmi Gurung	
37.	Comp. App. (AT) (Ins) No. 705 of 2019	Prayag Polytech Pvt. Ltd. Vs. Bon Lon Petrochem LLP.	Vipul Ganda	Megha
38.	Comp. App. (AT) (Ins) No. 839 of 2019	Babasaheb Sawalaram Chaware Vs. Punjab National Bank & Anr.	Vijay kumar	P.B.A. Srinivasan
39.	Comp. App. (AT) (Ins) No. 854 of 2019	Punjab National Bank. Vs. Vindhya Cereals Pvt Ltd.	R.P. Vats	Amitesh Argal
40.	Comp. App. (AT) (Ins) No. 1003 of 2019	Sandeep Kumar Bhagat. Vs. Punjab National Bank. With	Anup Kumar D. Sayare	Vipin Jai
41.	Comp. App. (AT) (Ins) No. 1004 of 2019	Sandeep Kumar Bhagat. Vs. Punjab National Bank. With	Anup Kumar D. Sayare	Vipin Jai
42.	Comp. App. (AT) (Ins) No. 1005 of 2019	Sandeep Kumar Bhagat. Vs. Punjab National Bank.	Anup Kumar D. Sayare	Vipin Jai
43.	Comp. App. (AT) (Ins) No. 1057 of 2019	Badrinarain Alloys & Steels Ltd. Through its Liquidator, Mr. Shashi Agarwal. Vs. The Chief Manager, Andhra Bank.	Nikhil Jain	
44.	Comp. App. (AT) (Ins) No. 1188 of 2019	Bank of Baroda Vs. Vijay Kumar Iyer & Anr.	Nalini Lodha	Sumesh Dhawan- R1
45.	Comp. App. (AT) (Ins) No. 1217 of 2019	Swati Rajesh Phad. Vs. UCO Bank & Anr.	Santosh Kumar	Shailly Dinkar Ankur Kumar- (IRP)
46.	Comp. App (AT) (Ins) No. 1353 of 2019	FLSmith Pvt. Ltd. Vs. Lanco Infratech Ltd. Rep. by its Liquidator	T. Ravichandran	
47.	Comp. App (AT) (Ins) No. 1401 of 2019	Maharashtra State Electricity Transmission Company Ltd. (MSETCL) Vs. Sri City Pvt. Ltd. & Ors.	Sudhanshu S. Choudhari	
48.	Comp. App. (AT) (Ins) No. 1423 of 2019	Yogendra Vasupal Vs. S. Kannan & Ors.	Yogendra Vasupal	
49.	Comp. App. (AT) (Ins) No. 1475 of 2019	Subhlaxmi Compusis Pvt. Ltd. Vs. IDFC First Bank Ltd. & Ors.	Pankaj Jain	Abhijeet Sinha- R1,R4

50.	Comp. App. (AT) No. 300 of 2019	Tweak the future Innovations Pvt. Ltd. Vs. Registrar of Companies, Punjab & Chandigarh	Karanveer Jindal	P. S. Singh
51.	Comp. App (AT) No. 333 of 2019	Simrat Chadha Vs. Shilpi Sharanya Apparel and Home Linen Pvt. Ltd. & Ors.	Namitha Mathews	Pawan Bhushan- R2
52.	Competition App. (AT) No. 23 of 2019	Sun Electronics Pvt. Ltd. Vs. Electek Solutions Pvt. Ltd. & Ors.	Anirudh	Jasdeep Singh Dhillon –R1 Pankaj Bhagat- R2,4

For Hearing

53.	Competition App. (AT) No. 17 of 2018 Part Heard	Matrimony.com Ltd. Vs. CCI &Ors. With	Naval Chopra	Neha Mishra (R- CCI)
54.	Competition App. (AT) No. 18 of 2018 Part Heard	Google LLC. &Ors. Vs. CCI &Ors.	Ravisekhar Nair	Neha Mishra (R- CCI) Rajsekhar Rao (R- 2)
55.	Comp. App. (AT) (Ins) No. 869 of 2019 Part Heard	Anjan Ghosh. Vs. Asset Reconstruction Company (India) Ltd.	Partha Sil	Bishwajit Dubey- R1
56.	TA (AT) (Competition) No. 05 of 2017 (Old Appeal No. 17 of 2017)	Prem Prakash Vs. Madhya Pradesh PWD &Ors.	Prem Prakash	Sanjiv Kumar Mohanty (R-2) VikramSobti (R- CCI)

02:00 PM

For Orders

57.	I.A No. 2640 & 3210 of 2019 in Comp. App. (AT) No. 57 of 2019	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors.	Saumya Gupta	Niladree Chatterjee- R (1& 2) Meenakshi Singh- R (5& 13)
58.	I.A. No. 3051 of 2019 in Comp. App. (AT) No. 267 & 278 to 308 of 2018	Adarsh Buildestate Ltd & Ors Vs. Union of India	Mahesh Agarwal	Ashim Sood (R-SFIO)
59.	Review Application No. 25 of 2019 in Comp. App. (AT) (Ins) No. 531 of 2018	Central Bank of India Vs. Dinkar T. Venkatasubramanian, R.P. for Amtek Auto Ltd.	Reema Khorana	Srishti Kapoor-R- 1(RP) Anushka Sharda- R3

For Admission (Fresh Cases)

60.	Comp. App. (AT) (Ins) No. 15 of 2020	Shyam Pradhan & Anr. Vs. Anand Chandra Swain	Shifa Nagar	
------------	--	--	-------------	--

For Hearing

61.	Comp. App (AT) No. 275 of 2017 Part Heard	Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors. With	Niti Dixit Rahul Dave & Amit Dhingra (A-1) Sumit Chopra, Shivam Raheja & Rauna q Mathur (A-2 & 3)	Teja Karia, Aishuary Vikram & Shubhaang Sinha (R-1 & 2) Pallavi Srivastava (R-7)
62.	Comp. App (AT) No. 280 of 2017 Part Heard	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	Tejas Karia Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)
63.	Comp. App. (AT) No. 350 of 2018	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. With	Rohin Dubey	Anuradha sharma (R1), Inder raj gill (R2)
64.	Contempt Case (AT) No. 21 of 2018 in Comp. App. (AT) No. 397- 399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. With	Anuradha Sharma	Lalit Bhasin
65.	Contempt Case (AT) No. 02 of 2019 in Comp. App. (AT) No. 397- 399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order
-sd/-

Registrar